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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CRL.A. 53/2020 & CRL.M.(BAIL) 359/2022**

KULDEEP SINGH SENGAR

.....Appellant

Through: Mr. N. Hariharan, Sr .Adv with Mr. Shashi Tripathi, Mr. Sharian Mukherji, Mr. Aman Akhtar, Mr. Sana Singh and Mr. Vasundhara N, Advocates.

versus

CENTRAL BUREAU OF INVESTIGATION

.....Respondent

Through: Mr. Ravi Sharma, SPP with Mr. Premtosh K. Mishra, Mr. Praphull Kumar, Mr. Ishann Bhardwaj and Ms. Madhul Ika Rai Sharma, Advocates for CBI.

CORAM:

JUSTICE PRATHIBA M. SINGH

JUSTICE AMIT SHARMA

ORDER

% **27.09.2024**

1. This hearing has been done through hybrid mode.
2. This matter has been received on transfer.
3. List for hearing on 11th November, 2024.

PRATHIBA M. SINGH, J

AMIT SHARMA, J

SEPTEMBER 27, 2024

MR/Am/Pc